

(d) whether Government have made survey of the areas and divisions where the thefts are more frequent?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) The number of copper-wire thefts during the period January-October, 1959 (both months inclusive) shows an increase as compared with the number of thefts during the corresponding period in 1958. The values of copper wire stolen during these two periods were respectively Rs. 8,78,460 and Rs. 7,22,200.

(b) There have been 4,438 cases of copper-wire thefts during the period January-October, 1959, (both months inclusive).

(c) The No. of convictions during the period mentioned above was 43. The value of copper wire recovered was about Rs. 9,700.

(d) A special survey was conducted recently of the areas in West Bengal and Bihar States where copper wire thefts are frequent, by an officer of the rank of D.I.G. Police, specially appointed for the purpose under the Director-General, Posts and Telegraphs. His report has been recently received.

Unauthorised Colonies in Delhi

*1107. Shri Vajpayee: Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 155 on the 20th November, 1959 and state:

(a) whether the list of unauthorised colonies placed on the Table includes certain colonies approved by the Delhi Development (Provisional) Authority or by the Delhi Municipal Corporation;

(b) if so, the names of such colonies; and

(c) the steps taken or proposed to be taken to set the matters right?

The Minister of Health (Shri Kar-markar): (a) to (c). No, Sir. The

list, however, includes a few colonies the lay-out plans of which had been approved by the Delhi Development (Provisional) Authority but their services plans had not been approved. These colonies cannot be considered as "approved colonies" as construction cannot be permitted there.

Loan to Delhi Municipal Corporation

*1108. Shri Jadhav: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Delhi Municipal Corporation have asked the Central Government for a loan of Rs. 70 lakhs for purchase of 100 buses during 1960-61;

(b) the reaction of the Central Government thereto; and

(c) whether it is also a fact that such loans were asked last year also but they were not granted?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) The matter is under consideration.

(c) No. The Central Government advanced Rs. 25 lakhs and Rs. 40 lakhs during 1958-59 and the current financial year respectively, as loan to the Delhi Municipal Corporation to enable the Delhi Transport Undertaking to purchase buses and to meet other capital expenditure.

प्रोकेन पेनिसिलीन

*११०८-क. श्री कुमरबक्स राय : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) जिस कार के प्रोकेन पेनिसिलीन का इंजेक्शन स्वर्गीय श्री विश्वम्भर दयाल त्रिपाठी, संसद् सदस्य को १८ नवम्बर, १९५६ को लगाया गया था और जिसके कारण उनका तत्काल देहान्त हो गया क्या उस बीच की प्रोकेन नि-